GOVERNMENT OF INDIA ENVIRONMENT, FORESTS AND CLIMATE CHANGE LOK SABHA

UNSTARRED QUESTION NO:1220 ANSWERED ON:03.03.2015 CRUELTY TO ANIMALS Bohara Shri Ramcharan

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has taken cognizance of alleged cruelty being committed against stray animals;
- (b) if so, the action taken by the Government against the guilty persons;
- (c) the steps taken/being taken by the Government to check such incidents;
- (d) whether dogs are being killed across the country including in Jaipur and Delhi and if so, the details thereof; and
- (e) the steps taken by the Government to make the public aware through the media to check cruelty against animals?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

- (a) Yes, Madam. Government takes cognizance of Cruelty to animals as per the provisions of the Prevention of Cruelty to Animals Act, 1960 (PCA Act, 1960).
- (b) &(c) The offenders are prosecuted as per provisions of the PCA Act, 1960.
- (d) There is no centralized mechanism to receive reports on killing of animals including dogs. However, Animal Welfare Board of India (AWBI), a statutory Body constituted under the Ministry of Environment, Forest and Climate Change as per the provisions of the PCA Act, 1960 has received some reports of dogs being killed across the country. However, there is no report received by the AWBI regarding killing of stray dogs in Jaipur and Delhi. AWBI brings such matters to the notice of District Administration, Police and Concerned Departments of the State Governments who are empowered under the Prevention of Cruelty to Animals Act, 1960.
- (e) AWBI publishes Magazines and News letters to sensitize the public on cruelty to animals and importance of Humane Treatment of animals. Animal Welfare Board of India observes Animal Welfare Fortnight in January every year to create awareness on PCA Act, 1960, showing compassion to animals and also to educate the School Children about Humane Treatment.